

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.132- IA/632(AHM)2021
ITEM No.133- IA/810(AHM)2021 in IA/632(AHM)2021 in
CP(IB) 379 of 2019

Order under Section 7 of IBC

IN THE MATTER OF:

Central Bank of India
V/s
Octopus Papers Ltd

.....Applicant

.....Respondent

Order delivered on ..11/05/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Jaimin Dave, Advocate, Mr. Harmish K Shah,
Advocate
For the CoC : Mr. Sandip Bhatt, Advocate

ORDER

IA/632(AHM)2021

This application is filed for passing the order of liquidation.

IA/810(AHM)2021 in IA/632(AHM)2021

This application is filed by the Suspended Management showing willingness to submit the plan.

RP and CoC have filed the reply.

Matter stands adjourned to 21.06.2022.

-sd-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-sd-

MADAN B GOSAVI
MEMBER (JUDICIAL)